


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE; NEW DELHI**  
**DISTRICT; PATIALA HOUSE COURTS; NEW DELHI**

**ORDER**

In partial modification of this office's earlier order bearing No. 7717-7740/Admn./Pr. D&SJ/NDD/PHC/2023 Dated 04.08.2023, Sh. Girdhar Gopal, Administrative Officer (Judl.), New Delhi District, Patiala House Court, New Delhi is hereby designated as Nodal Officer and Sh. Prasanjit Sahai, Sr. Judicial Assistant, New Delhi District, Patiala House Court, New Delhi as Link Nodal Officer for RTI Cell of this office with immediate effect.

  
(Sanjay Garg-I)

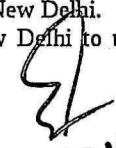
Principal District & Sessions Judge  
New Delhi District, Patiala House Court, New Delhi

No. 9441-9462 /Admn./Pr. D&SJ/NDD/PHC/2023

Dated : 12/9/23

**Copy forwarded for information/necessary action to:-**

1. The Worthy Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge (Hqs), Tis Hazari Courts, Delhi.
3. The Ld Principal District & Sessions Judge(s), East, North, South, West, Shahdara, North-East, North West, South-East, South West, Rouse Avenue, Delhi.
4. The Judicial Officers concerned, New Delhi District, Patiala House Court, New Delhi.
5. The Secretary, Administrative Reforms Department, Govt. of NCT of Delhi. 7 Level, C-Wing, Delhi Secretariat, I.P.Estate, New Delhi.
6. The Branch Incharge, Computer Branch, New Delhi District, Patiala House Court, New Delhi to upload the same on official website.
7. The A.O.(J)/DDO/Branch Incharge(s), New Delhi District, Patiala House Court, New Delhi.
8. PS to the undersigned.
9. Website Committee (Hindi & English), Tis Hazari Courts, Delhi.
10. The Branch Incharge, Caretaking Branch, New Delhi District, Patiala House Court, New Delhi.
11. The dealing official, R&I Branch, New Delhi District, Patiala House Court, New Delhi to upload the same on LAYERS portal.

  
Principal District & Sessions Judge

New Delhi District, Patiala House Court, New Delhi